### **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 232 OF 2014 & IA NO. 369 OF 2014

Dated: 21<sup>st</sup> September, 2017

#### In the matter of:

Pune Power Development Pvt. Ltd. .... Appellant(s)

۷s.

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

### **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **20-11-2017**.

**PPS/Court Master**